

&

ITEM NO.57

REGISTRAR COURT. 1 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s). 10125/2015
RAM AWADH (DECD) THROUGH LRS & ANR Petitioner(s)

VERSUS

THE DEPUTY DIRECTOR OF CONSOLIDATIONS & ORS Respondent(s)
(With interim relief and office report)

Date : 12/08/2016 This petition was called on for hearing today.

For Petitioner(s)

Ms. Asmita Singh, Adv.

M/s Mitter & Mitter Co.,Adv.

For Respondent(s)

Mr. Amit Pawan,Adv.

Mr. Bharat Singh, Adv.

UPON hearing the counsel the Court made the following

O R D E R

None appears for respondent no. 1 despite due service.

Ld. Counsel for the petitioner shall take fresh steps for
service on respondent no. 2 within two weeks and notice thereafter,
be issued.

Dasti, in addition, is also allowed.

List again on 21.10.2016.

(PAWAN DEV KOTWAL)

Registrar